

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**23. IA 1233/2020 IA 1651/2020 IA 1661/2021  
IA 1673/2021 In C.P. (IB) 1765(MB) 2018**

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)  
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2021**

**NAME OF THE PARTIES: - IA 1233/2020 Shailesh Verma  
..RP.. Applicant  
V/s  
Maharashtra State Electricity  
Distribution Co. Ltd.**

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**IA 1651/2020 Shailesh Verma  
..RP.. Applicant**

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**IA 1661/2021 Shailesh Verma  
V/s  
Maharashtra State Electricity  
Distribution Company Limited**

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**IA 1673/2021 Shailesh Verma  
V/s  
Maharashtra State Electricity  
Distribution Company Limited  
IN THE MATTER OF  
Raj Infrastructure Development  
(India) Pvt Ltd.- Petitioner  
V/s  
Lavasa Corporation Ltd.- C.D**

**Section 60(5), 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Counsel, Mr. Akash Menon appeared for the Applicant in I.A. No.1651 of 2020. Counsel, Mr. Akash Gupta appeared for the Respondent. At the request of the parties, IA No. 1651/2020 list on **30.08.2021** and other IA. No. 1233/2020, IA No. 1661/2021 and IA No. 1673/2021 list on **28.09.2021** for hearing.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**

**ASHOK KUMAR BORAH**  
**Member (Judicial)**